

RP/AD

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

C.P. No. 101/95 IN
O.A. No. 446/94

Shri M. V. Annigeri

....

Applicant

V/s

Union of India & Ors.

....

Respondents

CORAM : Hon'ble Shri Justice M. S. Deshpande, Vice Chairman
Hon'ble Shri P. P. Srivastava, M(A)

TRIBUNAL'S ORDER

Dated : 4.8.95



R. Singh, counsel for applicant.

Rule 30h C.P. No. 101/95 returnable on 30.10.95.

Certified True Copy

Date

17/8/95
17/8

Section

Central

Bombay

17/8